

चल रही है। निदेशों की व्याख्या के बारे में सावधानी से विस्तृत जांच की जा रही है।

(ग) और (घ). सेंसर के नियमों को नरम बनाने का कोई प्रश्न नहीं है। प्रश्न तो सरकार द्वारा बनाये गये निदेशों के सही और उचित अमल का है। इस विषय की पूर्ण रूप से छान-बीन की जा रही है कि जारी किये गये निदेश ठीक प्रकार से अमल में लाये जाते हैं या नहीं।

#### **Africanisation of Services in Kenya**

\*702. { **Shri Arjun Singh Bhadauria:**  
**Dr. Ram Subhag Singh:**

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that Indians in Kenya will lose their jobs due to Africanisation of services; and

(b) if so, the action taken in the matter?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** (a) We have no information to that effect. Government have so far received no representation from any Organisation on behalf of Indian Civil Servants in the employment of the Government of Kenya expressing fears on this account.

(b) Does not arise.

#### **Trade in Staple Fibre Yarn**

\*703. { **Shri P. G. Deb:**  
**Maharajkumar Vijaya Ananda:**

Will the **Minister of Commerce and Industry** be pleased to state:

(a) whether the trade in staple fibre yarn came to a standstill in May, 1961 due to prices fixed by the Indian Cotton Mills Federation; and

(b) if so, the action taken by Government?

**The Minister of Commerce (Shri Kanungo):** (a) No, Sir.

(b) Does not arise.

#### **Report of the O. & M. Division**

\*704. **Shri A. M. Tariq:** Will the **Prime Minister** be pleased to state:

(a) whether Government have taken note of the comments made in the Sixth Report of the Organisation and Methods Division of the Cabinet Secretariat wherein it has been reported that forty per cent of the working time of Senior and Middle level officials is taken up by meetings; and

(b) if so, the action taken by Government to reduce the time spent in meetings?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** (a) and (b). Government recently considered various measures for strengthening administration and as a result, one of their policy decisions is that resort to Committees and Conferences should be reduced. To give concrete shape to this decision O. & M. studies are being organised to increase the effectiveness of meetings as a means of reaching decisions. This inevitably has to be a continuing programme involving detailed examination of procedures. Blanket bans would obviously be not desirable.

#### **Subsidised Industrial Housing Scheme for Plantation Industry**

\*705. **Shri Jinachandran:** Will the **Minister of Works, Housing and Supply** be pleased to state:

(a) whether the Fifth Housing Ministers' Conference held at Udaipur in December, 1960 recommended extending the subsidised industrial housing scheme to the plantation industry also; and

(b) if so, what decision has been taken by Government on this recommendation?